

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **06.03.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 135/2025 For Condone Delay IA No. 362/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt. Ltd.	Mr. Surya Teja Nalla	
2.	Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025	Consortium of Varma Steels Pvt. Ltd. & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors. WITH	Mr. Sriram Venkatavaradan	Mr, P Ramesh Babu-R1
3.	Comp App (AT) (CH) (Ins) No. 118/2025 For Stay IA No. 325/2025 For Condone Delay IA No. 326/2025 To dispense with IA No. 327/2025 Delay in refiling IA No. 335/2025	Varma Steels Pvt. Ltd In Consortium with A.V.P. Verma Vs State Bank of India SAMB, Secunderabad & 2 Ors. WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 119/2025 Delay in refiling IA No. 336/2025 For Exemption IA No. 337/2025 For Stay IA No. 338/2025 For Condone Delay IA No. 339/2025	Consortium of Varma Steels Pvt. Ltd. & A.V.P. Varma, SRA Vs State Bank of India SAMB, Secunderabad & 2 Ors.	Mr. Sriram Venkatavaradan	Mr. Pranava Charan For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Prudent ARC Ltd. Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. & Anr. WITH	Mr. VV Sivakumar	Mr. AG Sathyanarayana R1 Mr. Pranava Charan-R2

6.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
7.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
8.	IA No. 130, 131 & 132/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra- R3
9.	IA No. 108/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2
10.	IA No. 260/2025 (Delay in refiling) in Comp App (AT) (CH) No. 21/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors. Vs Vineela Balla & 3 Ors.	Mr. T Natraj	Mr. S Rajagopalan- R1

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 459/2024 For Stay IA No. 1257/2024	V. Jaisankar Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt. Ltd. & 2 Ors.	Mr. Aditya Sarangarajan	Mr.AG Sathyanarayana -R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. B Dhanaraj- R1 Ms. Prabha Prasad- R2
13.	Comp App (AT) (CH) (Ins) No. 67/2024	Nagarajan Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd.	Mr. Rohan Rajasekaran	Mr. B Dhanaraj

14.	Comp App (AT) (CH) (Ins) No.426/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	
15.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	
16.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA. Mahalingam Suresh Kumar RP of Real Value Promoters Pvt. Ltd. Vs Ramaswamy Damodaran & 3 Ors.	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy For Caveator
17.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt. Ltd. WITH	Mr.S Sathiyarayanan	
18.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt. Ltd. WITH	Mr.S Sathiyarayanan	
19.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt. Ltd.	Mr.S Sathiyarayanan	
20.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr. WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh For Caveator
21.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr.	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt. Ltd. Vs 3A Capital Services Limited & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1

23.	Comp App (AT) (CH) No.11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr.Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa – R12
24.	TA (AT) No.294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt. Ltd. Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Suryanarayana R2- R5
25.	TA (AT) No.123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Suryanarayana R1- R4
26.	TA (AT) No.124/2021 (Comp App (AT) No.225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Suryanarayana R1-R4
27.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors. Vs KMS Constructions Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana Mr. Sharad Sanghi	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
28.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
29.	TA (AT) No. 170- 171/2021 (Comp App (AT) (Ins) No. 1094- 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
30.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1
31.	Comp App (AT) (CH) (Ins) No.30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman

32.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Chidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T Shanmugam
33.	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt. Ltd. & Anr.	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
34.	Comp App (AT) (CH) (Ins) No. 207/2022 For Stay IA No. 454/2022	Chinna Rao & 3 Ors Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	
35.	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
36.	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No. 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
37.	Comp App (AT) (CH) (Ins) No. 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2
38.	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No.495/2023 For Stay IA No.494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
39.	Comp App (AT) (CH) (Ins) No.237/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM
40.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 124/2025 (With defects)	Raghava Square Pvt Ltd Vs IVRCL Ltd. & Anr.	Mr. NP Vijaykumar	
42.	Comp App (AT) (CH) (Ins) No. 115/2025 To dispense with IA No. 321/2025 For Condone Delay IA No. 322/2025 (With defects)	Commissioner of Customs (Import-I) Vs Ritesh Prakash Adatiya	Ms. Anu Ganesan	
43.	Comp App (AT) (CH) (Ins) No. 134/2025 (With defects)	Equitas Small Bank Ltd Vs A.Arumugam & 3 Ors.	Mr. Saravanan	
44.	Comp App (AT) (CH) (Ins) No. 136/2025 For Condone Delay IA No. 363/2025 (With defects)	RR Techno Mechanicals Pvt. Ltd. & Anr. Vs MOC Dies and Moulds Pvt. Ltd.	Mr. R Padmanabhan, PCS	
45.	Comp App (AT) (CH) (Ins) No. 137/2025 For Direction IA No. 364/2025 For Exemption IA No. 365/2025 For Stay IA No. 366/2025 (With defects)	Buhari Facility Management Pvt. Ltd. Vs Radhakrishnan Dharmarajan RP of Coastal Energen Pvt. Ltd. & 2 Ors.	Mr. Pawan Jhabakh	
46.	Comp App (AT) (CH) (Ins) No. 138/2025 For Stay IA No. 369/2025 For Condone Delay IA No. 370/2025 Delay in refiling IA No. 371, 372 & 373/2025 (With defects)	C. Natarajan Vs CA Mahalingam Suresh Kumar Liquidator of Easun Reyrolle Ltd	Mr. B Sarath Babu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubharanjani Ananth R4 Mr. NP Vijaykumar R5

48.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
49.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
50.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Green Gardens Pvt. Ltd. & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
51.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
52.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
53.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
54.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
55.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
56.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023	Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in